

[Shri Parvathaneni Upendra]

of this, you must also provide that nobody in this country will get more than Rs. 15,000 as salary, more than that drawn by the President of India.

SHRI S. B. CHAVAN: I think, as things stand today, nobody is getting anything more than what the President is getting. But I can't commit for the future. I don't know.

(Interruptions)

SHRI PARVATHANENI UPENDRA: Company executives are getting.

(Interruptions)

SHRI S. B. CHAVAN: We can compare ourselves with comparable people. I can't compare the President with a company executive.

THE DEPUTY CHAIRMAN: And the respect and the honour the President gets, nobody else gets.

The question is:

"That the Bill to amend the President's Pension Act, 1951, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 5 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI S. B. CHAVAN: Madam, I beg to move:

"That the Bill be returned."

The motion was adopted.

VALEDICTORY REMARKS ON THE CONCLUSION OF THE SESSION

THE DEPUTY CHAIRMAN: Before I adjourn the House *sine die*,

I have a few things to share with the hon. Members of this House.

Hon. Members, the Winter Session of Parliament will come to an end in a few minutes time from now. Before I adjourn the House *sine die*, I would like to thank all Members on behalf of myself and the Panel of Vice-Chairman, for the co-operation extended by all the sections of the House of smooth and orderly conduct of the proceedings. The climate plays a major role in the control of tempers. By and large, the Session had been cool, reflecting, as it did the weather of Delhi...

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): Thanks to us!

THE DEPUTY CHAIRMAN: ... but like the weather in Delhi, which changes very often, the mood of the House also had changed accordingly warming up feeling and tempers, sometimes. We had a couple of walk-outs and walk-ins, and I feel, perhaps, they are good for political health. It is a good exercise

In all we had 24 sittings, and the House sat for nearly 150 hours which excludes your lunch break which was given a go-by in the last three days to enable Members to discuss important subjects. During the Session the House passed 30 Bills, discussed six Calling Attention motions of urgent public importance. The Members' keen interest in the welfare of the general public can be gauged from the 93 special mentions that they made during the Session. Apart from these, we discussed a number of other important matters such as the rise and fall in the prices of commodities, floods and droughts, the international situation, the Seventh Five-Year Plan, the new education policy, the Reports of the Scheduled Castes and Scheduled Tribes Commission etc. Members have made very important and valuable sugges-

tions during these discussions which have been of high order.

The hon. Members "will go back to their homes in a happier frame of mind, I hope, having just now passed the legislation giving them higher pay packet and more amenities.

SHRI PARVATHANENI UPENDRA: We deserve them.

THE DEPUTY CHAIRMAN: Those who were objecting have already gone very happily. It is Government's new year gift to all of us.

I once again think you all, the Leader of the House—the Leader of the House is not here—leader of the parties and other Members for their kind co-operation. I also take this opportunity to thank the Members on the Panel of Vice-Chairman for their unfailing co-operation in conducting the day-to-day proceedings of the House. Especially during this session the job was very difficult.

At the end, I wish you all a Happy Christmas and a very HAPPY NEW YEAR and best wishes. We look forward to the coming New Year which we hope will bring up progress and prosperity and happiness for all of us and for the country.

SHRI PARVATHANENI UPENDRA: Wish you the same.

SHRI S. W. DHABE (Maharashtra): Before you adjourn the House, I thank Mr. Chairman, Madam, Deputy Chairman, the Leader of the House and the staff on behalf of all of us for their co-operation.

THE DEPUTY CHAIRMAN: Wait a minute. The Minister is going to say a few words. Please sit down

संसदीय कार्य मंत्रालय में राज्य मंत्री
(श्री सीताराम केसरी) : उपमहापति
बहोदया, सर्वप्रथम आप के द्वारा चेयरमैन

साहब को धन्यवाद देता हूँ इसलिए
कि सदन का बड़ा निष्पक्षता के साथ
संचालन किया और आपको भी धन्यवाद
देता हूँ कि आपने भी इस परम्परा को
बर्करार रखा। साथ में जो पैनल आफ
वाइस चेयरमैन रहे हैं उनको भी धन्यवाद
देता हूँ कि उन्होंने भी वैसी ही परम्परा
निभाई। आपने सभी साधियों को, इस
सदन के सदस्यों को जिन्होंने साहाय्यपूर्ण
वातावरण में इस सत्र की परम्परा को
रखा, मूल्यवान योगदान देकर इसकी
गरिमा और मर्यादा को रखा, हम इसके
लिए उनके आभारी हैं। हम उन्हें
धन्यवाद देते हैं और पुनः बार-बार
धन्यवाद देते हैं। इन शब्दों के साथ
मैं अपनी बात समाप्त करता हूँ।

संसदीय कार्य और पर्यटन मंत्री
(श्री एच० के० एल० भगत) : आपको
भी धन्यवाद देते हैं कि आपने इस हाउस
को निष्पक्षता के साथ चलाया। आपको
बहुत-बहुत धन्यवाद।

THE DEPUTY CHAIRMAN: Thank you very much for all the compliments being paid to me and the Panel of Vice-Chairman. We thank Mr. Kesri also.

The motion was adopted.

Now, something I want to share with Members. Sometimes our trains run slow, sometimes our trains run fast as far as the speeches are concerned. There are such pressures which we cannot explain. I know, you all must be feeling bad. We cannot explain these things. If there was any unpleasantness, unpleasant feeling at that time, I hope you all have forgotten.

The House stands adjourned *sine die*.

The House then adjourned *sine die* at forty-six minutes past six of the clock.